

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**,
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 173/16	TP 101/17	Hearing	433(e) / 433(f)	PSA Tradeconnect Pvt. Ltd. Vs Reha Urban Infra Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1) **MANJUNATH.V.**
Mob.no. 9731314371.

Petitioner.

[Signature]

2) **Sandhya S.B**

Counsel for petitioner is present. He is directed to comply the objections raised by the Registry. *Counsel for respondent is present. She has filed an application under Section 8 of the Arbitration and Reconciliation Act.*

Registry is directed to check and put up. She is also directed to file objection to the main petition.

List it on 21.09.2017.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)